

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).19422/2012

YOGENDRA KUMAR

Petitioner(s)

VERSUS

U.P.AVAS EVEM VIKAS PARISHAD & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Neel Kamal Mishra, Adv.
Mr. Harish J. Jhaveri,Adv.

For Respondent(s)

Mr. Vishwajit Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

File not received.
List again on 21.2.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj